NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 410 /(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

NAME OF THE PARTIES: M/s. BMS Industries Ltd.

SECTION OF THE COMPANIES ACT: Companies Act 1956/2013/I & BP Code 2016. OF THE

NAME 1 1

DESIGNATION

SIGNATURE

Hewant file.

ORDER

- Learned Advocate Mr. Hemant Sethi appeared for the Applicant. 1.
- 2. The Minutes of the Orders are placed on record.
- 3. Admitted. Order shall be passed. Romaned . a record

Sd/-

Dated: 13.04.2017

S. No.

M.K. Shrawat Member (Judicial)